# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION LOK SABHA

## **UNSTARRED QUESTION NO.1518**

# TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2018

#### PROCUREMENT ORDERS TO PSUs

#### 1518. SHRI SATISH CHANDRA DUBEY:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the procurement orders to defence Public Sector Undertakings are on a decline;
- (b) if so, the details thereof;
- (c) whether the Government proposes to issue more licenses to private sector for manufacturing and supply of various defence equipments; and
- (d) if so, the details thereof?

### A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. स्भाष भामरे)

(a) & (b): Government is pursuing initiatives to achieve higher levels of indigenization and self-reliance in the defence sector. This is sought to be achieved by harnessing the capabilities of both the public and the private sector industries in the country. The number and value of capital contracts signed with Defence Public Sector Undertakings (DPSUs) during the last three years are given below:

Year	Number of Contracts	Value (Rs. in crore)
2015-16	22	15,617.21
2016-17	8	12,374.05
2017-18	15	10,475.07

(c) & (d): The licensing policy has been streamlined, reducing the number of items requiring Industrial License. A total of 394 licenses have been issued to 239 Indian companies for manufacture of defence items since 2001.

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